

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) In February, 1989, an Indo-French Seminar "Water for Man Kind" was held to discuss the broader aspects of water management.

(b) The following areas with which India is concerned and specialisation of French may be of use were identified;

- i. Control of population and depollution of aquifers.
- ii. Ozonisation for water purification.
- iii. Membrane Technology for Water Treatment.
- iv. Development of low cost waste water disposal System.
- v. Advanced technologies in waste water treatment for recycling and reuse of water.
- vi. Mechanical engineering aspects of water distribution.

(c) The discussions during the Seminar were mainly focussed on some technologies which are available and also to contain areas of socio-political nature like water legislation which need to be taken up if better water management is to be introduced in the country. The seminar also highlighted the facts that the development of multi disciplinary approach to be used between the user and the system of surveys of natural resources in order to maintain an equilibrium in eco system. It also highlighted the need for an integrated approach towards total water system inclusive of drinking water, irrigation, agriculture, industry etc.

Surplus Land to Scheduled Castes

6398. SHRI K. KUNJAMBU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to allot surplus land on a group basis to the Scheduled Caste people who are landless in various States; and

(b) if so, the details thereof?

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(a) and (b). Land is a State subject. The surplus ceiling land is allotted to beneficiaries by the State Governments in accordance with legal provisions/rules/guidelines framed for this purpose. National guidelines drawn up in 1972 lay down that while distributing the surplus land, priority should be given particularly to these belonging to Scheduled Castes/Scheduled Tribes.

Information received from State Governments of Punjab, Orissa, Uttar Pradesh, Assam, Himachal Pradesh and UT Administrations of Dadra & Nagar Haveli, and Pondicherry indicates that there is no proposal to allot surplus land on a group basis to landless Scheduled Caste persons.

Breast Feeding

6399. SHRI R.M. HYOYE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the measures taken by Government to encourage breast feeding; and

(b) whether Government propose to ban advertisements extolling the use of baby-food?